

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

4) CA/606/2022  
C.P.(CAA)/29(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H. V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **25.11.2022**.

NAME OF THE PARTIES: MIDLAND DIESEL SERVICES  
PRIVATE LIMITED

UNDER SECTION 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

**CA 606 of 2022:**

Mr. Ashish O Lalpuria, Advocate appearing for the Petitioner is present through virtual hearing.

The above application has been filed seeking urgent listing of CP (CAA) 29/2022. Since the scheduled date is 02.12.2022 which is hardly one week and the members are holding additional charges, the above application is **rejected**.

List the matter on its regular date on **02.12.2022** High on Board.

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

H. V. SUBBA RAO  
Member (Judicial)

/K/